

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Thursday THE 17th Day Of April 2025
COURT HALL NO.4 SITTING AT KALABURAGI BENCH
at 11:30AM
BEFORE
THE HON'BLE JUSTICE ANANT RAMANATH HEGDE

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl. No.	Case No.	Pet/Appl/Comp. & Adv.	Resp. & Adv.
MATTER PERTAINS TO PRINCIPAL BENCH, BENGALURU			
<u>REPORTING SETTLEMENT</u>			
1	WP 42084/2014 (TCR K/B) (DATE)	(KVOA,) <i>PET: SRI MADAPPA AND OTHERS</i> BHARGAV G C R GOPALASWAMY P5(A-G)	<i>RES: SMT THIMMAKKA AND OTHERS</i> B RAMESH FOR R1 TO R3, R4(A-D) & R5 TO R12 AGA FOR R14 V/O/D 4/8/2023 R1 - R3, R4(A-D), R5 & R9 - R12 ARE TREATED AS LR'S OF R13

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